

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

05.10.2020

Present Online:

Sh. Sanjay Abbot, Adv. with A1 Rohit Singhal through VC.

Sh. Sougat Mishra, Adv. with A3 K P Tandon is present through VC.

Ms. Maneka Khanna, Adv. for A2 through VC.

The order of the court directing segregation of complaints was challenged before Hon'ble High Court. It is stated that matter is listed before the Hon'ble High Court in November.

Accordingly, matter stands adjourned to 28.11.2020.



Anuradha Shukla Bhardwaj,
Ld. CBI Judge 21 / RADC
05.10.2020

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05.10.2020

Present Online:

Sh. Vipin Kumar, Ld. PP for CBI through VC.
Sh. M K Singh, IO through VC.

Re-notify the matter on 06.10.2020 for physical hearing.



Anuradha Shukla Bhardwaj,
Ld. CBI Judge 21 / RADC
05.10.2020